Through Fax

(J.H.C. Sch. 1-7)

From: Rajesh Kumar Vaish, Registrar (Administration), High Court of Jharkhand Ranchi.

☎: Office - 0651-2481449 Fax No. - 0651 - 2481116

File No. XXII(6)/1/2017-18/Apptt. Letter No.____/Apptt. Dated

To,

- 1. Sri Om Prakash, District & Additional Sessions Judge, Ramgarh,
- 2. Sri Gopal Pandey, District & Additional Sessions Judge, Lohardaga,
- 3. Sri Dhananjay Kumar, District & Additional Sessions Judge, Seraikella,
- 4. Sri Sujit Kumar Singh, District & Additional Sessions Judge, Chatra,
- 5. Sri Rajnikant Pathak, District & Additional Sessions Judge, Ramgarh,
- Sri Pawan Kumar, District & Additional Sessions Judge, Dumka,
- 7. Sri Manoj Chandra Jha, District & Additional Sessions Judge, Garhwa,
- 8. Sri Surya Bhushan Ojha, District & Additional Sessions Judge, Gumla,
- 9. Sri Shatrunjay Kumar Singh, District & Additional Sessions Judge, Daltonganj,
- 10. Sri Yashwant Prakash, District & Additional Sessions Judge, Gumla,
- 11. Sri Santosh Kumar No.-2, AJC-cum-Special Judge, ACB, Ranchi,
- 12. Sri Srish Dutta Tripathi, District & Additional Sessions Judge, Chatra,
- 13. Sri Surendra Nath Mishra, District & Additional Sessions Judge, Dumka,
- 14. Sri Kamlesh Kumar Shukla, District & Additional Sessions Judge, Garhwa,
- 15. Sri Uttam Anand, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat),
- 16. Sri Anand Prakash, District & Additional Sessions Judge, Godda,
- 17. Sri Shyam Nandan Tiwary, AJC, Ranchi,
- 18. Sri Vinod Kumar Singh, District & Additional Sessions Judge, Giridih,
- 19. Sri Sanjay Kumar Singh No.-2, District & Additional Sessions Judge, Koderma,
- 20. Sri Ramesh Chandra, District & Additional Sessions Judge, Giridih,
- 21. Sri Manish Ranjan, District & Additional Sessions Judge, Daltonganj,
- 22. Sri Kanwal Jeet Chopra, District & Additional Sessions Judge, Gumla,
- 23. Sri Ghulam Haidar, ADJ-cum- Spl. Judge, FTC for Offences against Women, Bokaro (Bermo at Tenughat) and
- 24. Sri Rakesh Kumar Mishra, District & Additional Sessions Judge, Gumla.

Nomination for attending two days (R-26) Refresher Training Course on "Enhancing Judicial Qualities Attitude & Skill of Judicial Officers in Criminal Trial" scheduled to be held on 6th and 7th January, 2018 at Judicial Academy Jharkhand, Ranchi.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending two days (R-26) Refresher Training Course on "Enhancing Judicial Qualities Attitude & Skill of Judicial Officers in Criminal" scheduled to be held on 6th and 7th January, 2018 at Judicial Academy Jharkhand, Ranchi and to report the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 06.01.2018 at 9:30 AM in proper dress with their tabs for ready reference to Bare Acts.

Accordingly, you are accorded necessary permission for attending the aforesaid course.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 5th January till the evening of 7th January, 2018. The nominated officers, staying in the hostel, will pay the mess charge to the staff designate, in advance, at the time of reporting to the Judicial Academy for training at the rate of Rs. 365/- per day. For other officers not staying in the hostel to pay mess charges @ of Rs. 194 per day. Cash receipt of the amount received will be given to the officers by the staff designate, which can be utilized for claiming D.A. by them at their respective place of posting.

Yours faithfully, Sd/- **R.K.Vaish** Registrar (Administration) Dated, Ranchi, the الكلاكا

Memo No. 5469 /Apptt.

Copy forwarded to the Principal District & Sessions Judge Ramgarh / Lohardaga / Seraikella / Chatra / Dumka / Garhwa / Gumla / Daltonganj / Bokaro / Godda / Giridih / Koderma including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 791/JAJ dated 29.11.2017 / the Member Secretary, JHALSA / the C.P.C.I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)